

release more Ganga water from the upper stream i.e. from Uttar Pradesh and Bihar for Calcutta Port as well for Bangladesh;

(b) if so, the steps taken in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF WATER RESOURCE (SHRI JANESHWAR MISHRA) : (a) to (c). Sharing of flows of Ganga waters arriving at Farakka between India and Bangladesh is presently under negotiation with Bangladesh.

#### Farakka Water Sharing

2515. SHRI P.R. DASMUNSI : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the present Government of Bangladesh had initiated any talk on the Farakka Water Sharing afresh with our Government; and

(b) if so, the outcome and the official stand of West Bengal Government in water sharing formula of Farakka barrage with Bangladesh?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) Yes, Sir.

(b) Discussions are continuing for working out a mutually acceptable solution for sharing of Ganga Waters at Farakka. Representatives from West Bengal are associated in these discussions.

#### IGNCA

2516. SHRI SYDAIAH KOTA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Indira Gandhi National Centre of the Arts (IGNCA) has framed any guidelines for appointment of Trustees;

(b) if so, the details thereof;

(c) whether the institution has appointed life time trustees;

(d) if so, whether the guidelines have been followed in that regard; and

(e) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) and (b). The Trustees of the IGNCA are appointed in accordance with the Deed of Declaration of the Trust.

(c) Yes please.

(d) and (e). In accordance with the provisions of the Deed of Declaration, the Trust in its meeting held on 18.5.1995, carried out certain amendments making six founder Trustees as Life Trustees.

#### Health Services

2517. DR. MAHADEEPAK SINGH SHAKYA :  
JUSTICE GUMAN MAL LODHA :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether attention of the Government has been drawn to the news-item captioned "still on the sick bed" appearing in Times of India, dated September 8, 1996;

(b) if so, whether World Health Organisation has suggested that at least 5% of G.D.P. of the country should be spent on health;

(c) if so, whether the expenditure on health has been average 3% of the G.D.P. during the last three years in the country; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) Yes, Sir.

(b) to (d). World Health Organisation have recommended that atleast 5% to GDP should be allocated for Health. According to the World Development Report 1993 the percentage of GDP (1990) spent on Health in India is 6% with 1.3% in public sector and 4.7% in private sector. However, the total Plan outlay for Health & Family Welfare sectors in the country during the last three years have been a little over 3% of the total Plan outlays of the country.

[Translation]

#### Health for All

2518. SHRI JAGDAMBI PRASAD YADAV : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the progress made in the scheme 'Health for all by 2000' in the country;

(b) the details of arrangement being made to provide health facility in every village;

(c) the role given to Ayurvedic doctors and medicines to achieve this target;

(d) the alternative health scheme introduced for the villages in place of mobile doctor scheme which had been abolished;

(e) the details of programmes being implemented to provide maternity facility in each village; and

(f) the role being played by the voluntary health organisations in different fields of health?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) to (f). A review of the progress in achievement of the goals set out in the National Health